GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)
NOTIFICATION
No.15/2016-Service Tax
New Delhi, the 1st March, 2016

G.S.R. ___ (E)- In exercise of the powers conferred by clause (h) of section 107 of the Finance Act, 2015 (20 of 2015), the Central Government hereby appoints 1st day of April, 2016, as the date on which the provision of said clause shall come into force.

[F. No. 334/08/2016 - TRU]

(K. Kalimuthu)
Under Secretary to the Government of India